

Damodar Water Supply Scheme

*1125. **Pandit D. N. Tiwary:** Will the Minister of Labour and Employment be pleased to state:

(a) whether the request for grant-in-aid of Rs. 15 lakhs and loan of Rs. 30 lakhs from the Coal Mines Labour Welfare Fund to the Jharia Water Board, Dhanbad for implementation of Damodar Water Supply Scheme has since been sanctioned by Government; and

(b) if so, the progress of the scheme so far?

The Deputy Minister of Labour (Shri Abid Ali): (a) In 1953 a grant-in-aid of Rs. 15 lakhs and a loan of Rs. 30 lakhs was sanctioned to the Government of Bihar from the Coal Mines Welfare Fund for undertaking the Water Supply Scheme for the Jharia Coal-fields. However, no payment was required to be made as the Scheme was subsequently included in the National Water Supply and Sanitation Programme and the State Government was getting the necessary financial assistance under that Programme.

(b) According to available information 75% of the work concerning the Scheme has been completed.

Settlement of Partition Issues

*1137. **Shri Damani:** Will the Prime Minister be pleased to refer to the reply given to Starred Question No. 729 on the 6th August, 1956 and state how far the issues arising out of partition and which remained pending have been settled?

The Prime Minister and Minister of External Affairs and Finance (Shri Jawaharlal Nehru): A statement of the major outstanding financial issues between India and Pakistan was laid on the Table on the 31st August, 1956 in reply to Unstarred Question No. 1184. There has been no progress in the settlement of these issues as they are proposed to be discussed at Finance Ministers' level between the two countries and it has not yet been possible to fix this meeting.

Export of Monkeys

*1142. **Shrimati Ila Palchoudhuri:** Will the Minister of Commerce and Industry be pleased to state:

(a) whether it is a fact that the export of monkeys weighing 6 lbs. and less has been banned by the Government of India;

(b) whether it is also a fact that in the case of about 3,000 small monkeys the restrictions imposed were waived very recently; and

(c) if so, the reasons therefor?

The Minister of Commerce (Shri Kanungo): (a) No, Sir. The ban applies only to monkeys weighing below 6 lbs.

(b) Yes, Sir.

(c) The monkeys in question had already been brought to Delhi by the exporters for onward shipment to overseas buyers and commitments in regard to export & freight had been agreed to before the ban on the export of monkeys weighing less than 6 lbs. was imposed.

Satyagraha in Cochin Port

*1144. **Dr. K. B. Menon:** Will the Minister of Labour and Employment be pleased to state:

(a) whether a satyagraha is going on the Cochin Port in connection with some disputes between two rival Harbour Labour Unions;

(b) if so, what are the points of dispute; and

(c) the steps Government have taken in the matter?

The Deputy Minister of Labour (Shri Abid Ali): (a) No, the so called satyagraha has no connection with any dispute between the Harbour Labour Unions.

(b) and (c). Do not arise.